

**Court \_II**

**Appellate Tribunal for Electricity**

**Dated: 11.01.2016.**

**Appeal Nos. 293 of 2014, 279 of 2014 & 255 of 2014**

**Appeal No. 293 of 2014**

<b>M/s. Anjaney Ferro Alloys Ltd. &amp; Ors.</b>	<b>....</b>	<b>Appellant</b>
	<b>Vs.</b>	
<b>Jharkhand State Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent</b>

**Appeal No. 279 of 2014**

<b>M/s. Dayal Steel Ltd.</b>	<b>....</b>	<b>Appellant</b>
	<b>Vs.</b>	
<b>Jharkhand State Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent</b>

**Appeal No. 255 of 2014**

<b>Damodar Valley Corporation</b>	<b>..</b>	<b>Appellant</b>
	<b>Vs.</b>	
<b>Jharkhand State Electricity Regulatory Commission</b>	<b>...</b>	<b>Respondent</b>

**Order**

Court did not assemble today.

Appeals are posted for hearing on **12.01.2016.**

Court Master